

DIVISION BENCH
COURT - II

O-206

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/202(KB)2021
IA(I.B.C)/693(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH APRIL 2024

IN THE MATTER OF	SARGA UDAIPUR HOTELS & RESORTS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 10

Appearance (via video conferencing/physically)

Mr. Rishav Banerjee, Adv.] For the Applicant in
Mr. Rajarshi Banerjee, Adv.] IA(I.B.C)/693(KB)2024

Mr. Abhishek Jain, Adv.] For the Resolution Professional

ORDER

1. Ld. Counsel appearing on behalf of the parties present.
2. Let hard copy of the Opposition/reply affidavit be provided to Ld. Counsel Mr. Rishav Banerjee appearing on behalf of the applicant.
3. List the matter for further arguments on **01.05.2024** at **12:00 Noon**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)

Ar.